## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CP No. 6 (ND)/2016

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Sh. Mukesh Thareja Vs. M/s Thareja Metal Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner(s):

Mr. Shreshth Nanda, Advocate

For the Respondent(s):

None

## **ORDER**

A request for adjournment is being made on behalf of Counsel for the Respondent as there has been a demise in the family of the arguing counsel.

At his request adjourned to 17th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)